

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NOs. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,
APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
IA NO. 110 OF 2014 & IA NO. 159 OF 2015,
APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015,
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015,
APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

Dated: 5th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 230 OF 2014

In the matter of:

BSES Rajdhani Power Ltd.

Vs.

...Appellant(s)

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 231 OF 2014

In the matter of :

BSES Yamuna Power Ltd.

Vs.

...Appellant(s)

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 155 OF 2015

In the matter of :

BSES Rajdhani Power Ltd.Appellant(s)
Delhi Electricity Regulatory Commission Vs.Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Divanshu Rai for DERC

APPEAL NO. 156 OF 2015

In the matter of:

BSES Yamuna Power Ltd.Appellant(s)
Delhi Electricity Regulatory Commission Vs.Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Divanshu Rai for DERC

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
 IA NO. 110 OF 2014 & IA NO. 159 OF 2015**

In the matter of:

BSES Yamuna Power Ltd. ...Appellant(s)
Delhi Electricity Regulatory Commission Vs. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra
 Manoj Kr. Sharma for R.1

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &
IA NO. 160 OF 2015**

In the matter of:

BSES Rajdhani Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant (s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

In the matter of:

BSES Rajdhani Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant (s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.1 Mr. A.K. Datta (Rep.)

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

In the matter of:

BSES Yamuna Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant (s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.1

Mr. A.K. Datta (Rep.)

ORDER

List these matters for further hearing on **6th July, 2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member
mk/kt

(Justice Ranjana P. Desai)
Chairperson